

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 112
TO BE ANSWERED ON 17.07.2017

PENDING WAGES UNDER MGNREGA IN ANDHRA PRADESH

112. SHRI V. VIJAYASAI REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Ministry is aware of pending wages under MGNREGA in Andhra Pradesh since the 1st January, 2017;
- (b) the factors responsible for delay in payment of wages inspite of having a mandatory provision of paying wages within 15 days;
- (c) whether Rs. 150 crore of wages are pending for payment to workers under MGNREGA in four districts of Rayalaseema in the State; and
- (d) if so, the reasons for delay in release of funds by the Ministry or whether the delay is by State Government in disbursement of wages?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): Andhra Pradesh is an NeFMS State hence wages are directly transferred to the account of the workers from the central account based on Sanctions issued against requisition from the State Government. The Ministry has release Rs.3285.15 crore to Andhra Pradesh in current FY 2017-18, so far. The fund release to States/UTs is a continuous process and the Central Government is committed to making funds available keeping in view of the demand for work. The delay in payment of wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, non-timely recording and reporting of measurement, delay in data entry, internet connecting issues, etc.
